

to bear upon them for continuance of the existing arrangements, etc, and various other cases which they have given I have already told the House, when the whole report is submitted by the University Grants Commission, I would be very glad to place it in the Library

#### Pool for Scientists

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\*1936. { Shri Ram Krishan Gupta:  
Shri Rameshwar Tantia:  
Shri Aurobindo Ghosal:

Will the Minister of Home Affairs be pleased to state

(a) the progress made in the formation of a Central Pool for the foreign qualified scientists, and

(b) the number of applications received for inclusion in the Pool and the number out of them rejected

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) and (b) The Special Recruitment Board is expected to finalise selections for the Pool shortly

Shri Ram Krishan Gupta: May I know the number of scientists whose services have been utilised so far?

Shri Datar. Their services will be utilised immediately and within three years, they would be placed in their proper places wherever available

Shri Shree Narayan Das: What is the number of applications received?

Shri Datar: The number of applications is fairly large. It is 2,400. Government propose to take in the pool about 100 immediately

#### Manufacture of Earth Moving Equipment in Ordnance Factories

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\*1937. { Shri S. M. Banerjee:  
Shri A. K. Gopalan:  
Shri Tangamani:  
Shri Vidya Charan Shukla  
Shri Kistaiya.

Will the Minister of Defence be pleased to state:

(a) whether any progress has been made in the direction of the manu-

facture of earth moving equipment in Ordnance Factories, and

(b) if so, the time by which first Tractor will be made in Ordnance Factories?

The Deputy Minister of Defence (Sardar Majithia). (a) Yes, Sir. Manufacture of components including some main parts has been established and progressive manufacture of more parts has been planned

(b) The first numbers of Tractors with certain indigenous components are scheduled to be assembled in May 1959

Shri Tangamani: May I know whether these parts are going to be assembled in one Ordnance factory or in several Ordnance factories and if it is in one Ordnance factory, which factory it is?

The Minister of Defence (Shri Krishna Menon): They will be assembled in one place. But, the parts will be made in different places

Shri Tangamani: May I know what will be the cost of production of one of these crawlers? How will it compare with the cost of production in the International Harvesters?

Shri Krishna Menon: International products vary in cost. Our costs have to be kept at a figure at which the Defence Ministry has agreed to supply to other Ministries which is lower than foreign quotations

Seth Govind Das: In how many Ordnance factories is this new equipment being manufactured? Besides tractors, are there other equipment, specially for agricultural purposes, which are designed to be made there?

Shri Krishna Menon: The first part, I have already answered. Assembly can only be in one place. Parts are manufactured in different places. The second is a different question

Shri Vidya Charan Shukla: May I know if the trials of these tractors in India indicated any deficiency in them and whether the Japanese have agreed

to modify them free of cost according to the protecting clause in the agreement?

**Shri Krishna Menon:** The tractors were accepted after proper trials here and after our export team had visited Japan. In all machinery there are some modifications demanded by the customer and in contracts, provisions are incorporated so that the modifications are made without loss or further expense. That is what normally happens.

**Shri Vidya Charan Shukla:** Is it a fact that some major alterations had to be done in the specifications before they were taken up for manufacture?

**Shri Krishna Menon:** I am not aware of any major alterations.

**Shri M. R. Krishna:** May I know whether any specific number of tractors to be manufactured in this factory has been fixed and if so, by what period it will be reached, and whether there is any proposal further to manufacture tanks in this factory?

**Shri Krishna Menon:** Ordnance factories can manufacture only according to orders placed, that is to say, we cannot start manufacture until we have orders. At the present moment, they are manufacturing for the requirements of the Ministry of Rehabilitation and the Ministry of Defence. If there were requirements from other sources, they would be undertaken. We had just recently an order from the Rajasthan Canal authorities which also we have undertaken.

**Shri M. R. Krishna:** What is the number of tractors required by the Rehabilitation Ministry and the Rajasthan Government?

**Mr. Speaker:** The hon Member is going into too many details.

**Shri Vidya Charan Shukla:** May I know by what time we expect to manufacture this tractor one hundred per cent in our country?

**Shri Krishna Menon:** It will be very difficult to manufacture the tractors one hundred per cent in this country economically, because there are certain elements of instrumentation for which we are not equipped, until we go in for aircraft production. But I believe they will be, practically fully, indigenously made in about four years.

**Mr. Speaker:** Shri Tangamani.

**Shri Tangamani:** May I know whether the surplus labour

**Shri Vidya Charan Shukla:** May I know

**Mr. Speaker:** Order. Order. I have called Shri Tangamani. The hon Member cannot go on like this. I would not allow the hon Minister to answer. Shri Tangamani.

**Shri Tangamani:** May I know whether the existing surplus labour in the ordnance factories will be absorbed when these ordnance factories go into production?

**Shri Krishna Menon:** Some of the labour will be absorbed. And I am happy to say that labour has become more productive as a result of these newer policies of indigenous production, on account of the enthusiasm of the workers to produce things themselves.

**Shri Feroze Gandhi:** According to Government regulations, orders cannot be placed on a factory unless the factory is manufacturing, and the factory cannot manufacture unless orders are placed. May I know how the hon Minister has solved the problem?

**Shri Krishna Menon:** Well, we get round it somehow or other, that is to say, we muddle along. I believe they come simultaneously or we take some chances on them. Factories are not allowed to produce anything unless there is an order. The Defence Headquarters are not allowed to place orders on concerns or plants that do not produce the required equipment.

**Shri Feroze Gandhi:** Can Government not consider changing this system so that manufacture can take place for experimental purposes etc. without an order?

**Shri Krishna Menon:** All these things are repeatedly considered. There are other Ministries to be taken into account. As I said, on this question, as on so many others we do not write on a clean slate. We carry the practice of the past and we have to weigh any irregularities or over-production or infructuous production that may arise against these particular difficulties; but we are conscious of this difficulty, and we are trying to find a way out of it.

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** May I add that this difficulty that has arisen should obviously be got over? As has been pointed out by my colleague, the Defence Minister, it is a relic of the past. It does not fit in now. And we think that the ordinance factories should be allowed to manufacture things on order, even though they are not continually producing them.

**Shri Feroze Gandhi:** The point that I had placed before the Minister was this. A Government factory cannot undertake manufacture unless orders have been placed; and orders cannot be placed, according to Government regulations, unless manufacture is taking place. So, that is the difficulty which these concerns are facing.

**Shri Jawaharlal Nehru:** We have understood that point. That anomaly has to be removed. That is to say, orders should be placed with them even though they do not manufacture them.

**Shri Krishna Menon:** This only applies to defence factories which are under special conditions and restrictions, not to all Government factories, so far as I know. As, the Prime Minister has said, we are looking into this. It depends largely on orders that

can and should come from Government departments; some Government departments are in a position to place orders; we can then work against them and use all our capacity.

**Mr. Speaker:** That will arise only with respect to the first machine, not with respect to the others.

दिल्ली नगर निगम को अनुदान

\*१९३६. श्री नवल प्रभाकर : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली नगर निगम के वित्तीय संसाधनों की जांच करने तथा उसे दिये जाने वाले अनुदानों की मात्रा निर्दिष्ट करने के लिये केन्द्रीय सरकार द्वारा कोई विशेष आधिकारी नियुक्त किया गया है ;

(ख) यदि हां, तो क्या उस ने अपना प्रतिवेदन प्रस्तुत कर दिया है, और

(ग) यदि हां, तो उस ने क्या सिफारिशें की हैं ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री. दातार) . (क) जी हां ।

(ख) जी नहीं ।

(ग) प्रश्न नहीं उठता ।

श्री नवल प्रभाकर : क्या मैं जान सकता हूँ कि यह रिपोर्ट कब तक प्रस्तुत की जा सकेगी ?

श्री दातार : वह रिपोर्ट १५ मई १९५६ तक आ जायेगी ।

**Shri Assar:** May I know whether the Delhi Municipal Corporation has adopted any specific resolution in this regard, demanding a particular amount as grant, and if so, what that amount is?

**Shri Datar:** At present, I am not aware. But this officer is looking into all these circumstances, including the question of augmenting the revenues